LIST OF HOLIDAYS TO BE OBSERVED BY THE CITY CIVIL COURT AT CALCUTTA IN THE YEAR 2023

Name of Holidays	English Dates	Days of the week	Number of days	
Swami Vivekananda's Birthday	January 12 th	Thursday	1 day	
Netaji's Birthday	January 23 rd	Monday	1 day	
Republic Day / Saraswati Puja	January 26 th	Thursday	ursday 1 day	
Second Day of Saraswati Puja	January 27 th	Friday	Friday 1 day	
Shivratri	February 18th	Saturday 1 day		
Doljatra	March 7 th	Tuesday 1 day		
Holi	March 8th	Wednesday	1 day	
Good Friday	April 7 th	Friday	1 day	
Chaitra Sankranti / Birthday of Dr. B. R. Ambedkar	April 14 th	Friday	1 day	
Bengali New Years Day	April 15 th	Saturday	1 day	
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on	
May Day	May 1st	Monday	1 day	
Buddha Purnima	May 5 th	Friday 1 day		
Rabindranath's Birthday	May 9 th	Tuesday	1 day	
Summer vacation	May 22 nd to 26 th	Monday To Friday	5 days	
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on	
Muharram	To be notified later on	To be notified later on	To be notified later on	
Independence Day	August 15 th	Tuesday 1 day		
Janmastami Janmastami	September 7 th	Thursday 1 day		
Gandhiji's Birthday	October 2 nd	Monday	1 day	
Annual Vacation (including Durga Puja, Lakshmi	October 20th	Friday	·	
Puja, Second Day of Lakshmi Puja, Diwali,	To	То	27 days	
Pratipada & Bhatridwitiya)	November 15 th	Wednesday		
Jagadhatri Puja	November 21st	Tuesday	1 day	
Fateha-Duaz-Daham / Guru Nanak's Birthday and Parswanath's Rathajatra	November 27 th	Monday	1 day	
Christmas Vacation	December 25 th to 30 th	Monday To Saturday	6 days	

- **Note 1**: Executive Holiday on account of New Year's Day (January 1st) falls on Sunday.
- **Note 2**: Public Holidays on account of Easter Saturday (April 8th) and Mahalaya (October 14th) fall on Second Saturday.
- Note 3: Holidays on account of Muslim Festivals viz. Id-ul-Fitre, Id-uz-Zoha (Bakrid) and Muharram will be declared later on, depending on visibility of the moon, as desired by the Hon'ble High Court, Calcutta.
- **Note 4 :** Sectional Holiday on account of Sab-E-Barat (March 8th) coinside with Holi. Sectional holiday on account of Mahabir Jayanti (April 4th) may be granted, when possible, to the Jain employees. Sectional holiday on account of Baisakhi (April 14th) coincides with the Chaitra Sankranti falls on Friday.
- **Note 5**: In accordance with Full Court resolution dated 6.8.1992 Second and Fourth Saturdays of the respective calendar month have been declared as Court Holidays.
- **Note 6**: In accordance with the Full Court resolution dated 01.12.2015 in the event of High Court declares as unscheduled Holiday, The Hon'ble The Chief Justice may exercise discretion to declare any "Non-working Day" as "Working Day" upon 07 (seven) days' notice, on consultation with Bar.
- **Note 7:** Chief Judge, City Civil Court, Calcutta may be empowered to declare local Holidays not exceeding 2 (two) days in a year according to prevalent customs in consultation with the local Bar Association.

By Order

Sd/-Registrar General

High Court Administrative Department

Dated, the 17th November, 2022

LIST OF HOLIDAYS TO BE OBSERVED BY THE CITY SESSIONS COURT AT CALCUTTA IN THE YEAR 2023

Name of Holidays	English Dates	Bengali dates 1429 B.S.	Days of the week	Number of days	
Vivekananda's birthday	January 12 th	Poush 7 th	Thursday	1 day	
Netaji's Birthday	January 23 rd	Magh 8 th	Monday	1 day	
Republic Day / Saraswati Puja	January 26 th	Magh 11 th	Thursday	1 day	
Maha Shivaratri	February 18 th	Falgoon 5 th	Saturday	1 day	
Dol Jatra	March 7 th	Falgoon 22 nd	Tuesday	1 day	
Holi	March 8 th	Falgoon 23 rd	Wednesday	1 day	
Good Friday	April 7 th	Chaitra 23 rd	Friday	1 day	
Chaitra Sankranti /Birthday of Dr. B. R. Ambedkar	April 14 th	Chaitra 30 th	Friday	1 day	
	1430 B.S.				
Bengali New Year's Day	April 15 th	Baisakh 1st	Saturday	1 day	
Id-ul-Fitre	To be notified later on	To be notified later on	To be notified later on	To be notified later on	
May Day	May 1st	Baisakh 17 th	Monday	1 day	
Buddha Purnima	May 5th	Baisakh 21st	Friday	1 day	
Rabindra Jayanti	May 9th	Baisakh 25 th	Tuesday	1 day	
Summer Vacation	May 22 nd to May 26 th	Joishtha 7 th to 11 th	Monday to Friday	5 days	
Id-Uz-Zoha (Bakrid)	To be notified later on	To be notified later on	To be notified later on	To be notified later on	
Muharram	To be notified later on	To be notified later on	To be notified later on	To be notified later on	
Independence Day	August 15th	Shravana 29th	Tuesday	1 Day	
Janmastami	September 7 th	Bhadra 20 th	Thursday	1 day	
Mahatma Gandhi's Birthday	October 2nd	Aswin 14 th	Monday	1 day	
Annual Vacation (including Durga Puja, Lakshmi Puja, Diwali, Pratipada & Bhatridwitiya)	October 20 th To November 15 th	Kartick 2 nd to Kartick 28 th	Friday To Wednesday	27 days	
Jagadhatri Puja	November 21st	Agrahayan 4th	Monday	1 day	
Fateha-Duaz-Daham / Guru Nanak's Birthday and Parswanath's Rathajatra	November 27 th	Agrahayan 10 th	Monday	1 day	
Christmas Vacation	December 25 th to 30 th	Poush 8 th to 13 th	Monday To Saturday	6 days	

- **Note 1**: Executive Holiday on account of New Year's Day (January 1st) falls on Sunday.
- Note 2: Public Holidays on account of Easter Saturday (April 8^{th}) and Mahalaya (October 14^{th}) fall on Second Saturday.
- Note 3: Holidays on account of Muslim Festivals viz. Id-ul-Fitre, Id-uz-Zoha (Bakrid) and Muharram will be declared later on, depending on visibility of the moon, as desired by the Hon'ble High Court, Calcutta.
- **Note 4 :** Sectional Holiday on account of Sab-E-Barat (March 8th) coinside with Holi. Sectional holiday on account of Mahabir Jayanti (April 4th) may be granted, when possible, to the Jain employees. Sectional holiday on account of Baisakhi (April 14th) coincides with the Chaitra Sankranti falls on Friday.
- **Note 5**: All the District Judges in West Bengal, Chief Judges of the City Civil Court at Calcutta, City Sessions Court, Calcutta and the Chief Metropolitan Magistrate, Calcutta are hereby empowered to declare local holidays not exceeding 02 (two) days in a year in a District and/or Sub-divisions according to the prevalent customs in consultation with the local Bar Associations
- **Note 6:** All Second and Fourth Saturdays of the month have been declared as Holidays for the Courts, subordinate to the Hon'ble High Court at Calcutta in West Bengal vide Full Court resolution dated 06.08.1992.

By Order

Sd/-Registrar General

High Court Administrative Department

Dated, the 17th November, 2022.